

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015  
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015 AND  
APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016**

**Dated: 18<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s National Aluminium Company Ltd. ...Appellant(s)  
Vs.  
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Gupta, Sr. Adv.  
Mr. Abhishek Gupta  
Mr. Mukul Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Ms. Anshu Malik for R-1  
  
Mr. Parinay Deep Shah  
Ms. Ritika Singhal for R-3  
(in A.No. 260 of 2015)

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**